NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO.344

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

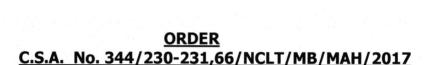
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE PARTIES: M/s. Aswa Corporate Sonsulting

SECTION OF THE COMPANIES ACT:	OF TH	E
Companies Act 1956/2013/I & BP Code 2016.		

S. No. NAME DESIGNATION

SIGNATURE



- 1. None present for the Petitioner. This matter has been transferred from Hon'ble High Court.
- 2. To be listed again for hearing. Registry to issue Notice.
- 3. Adjourned to 12-06-2017..

Sd/-

12.04.2017.

M.K. SHRAWAT MEMBER (JUDICIAL)